

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 31./HCS/MUS

Date: 18-3-26

**NOTIFICATION**

In supersession of Notification No. 38/HCS dated 27.09.2023, the Hon'ble, the Chief Justice, High Court of Sikkim, is pleased to reconstitute the Museum Committee of the High Court of Sikkim comprising of the following:-

Hon'ble the Chief Justice,  
High Court of Sikkim

**Patron-In-Chief**

Hon'ble Judge - II,  
High Court of Sikkim

**Judge-In-Charge**

Registrar (Judicial Service),  
High Court of Sikkim

**Member-Convenor**

Secretary, Ecclesiastical Department,  
Government of Sikkim

**Member**

Senior Inspector, Sikkim State Archives,  
Culture Department, Government of Sikkim

**Member**

Research Assistant,  
Namgyal Institute of Tibetology, Gangtok

**Member**

By Order,

Sd/-

**REGISTRAR GENERAL**

Memo No.: 3411-28/HCS

Date: 18-3-26

Copy to:

1. The Joint Registrar-cum-Senior Judgement Writer to the Hon'ble, the Chief Justice, High Court of Sikkim
2. The Addl. Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim
3. The Joint Registrar-cum-Senior Judgement Writer to the Hon'ble Judge, High Court of Sikkim
4. The Registrar (Judicial Service), High Court of Sikkim
5. The Secretary, Ecclesiastical Department, Government of Sikkim
6. The Senior Inspector, Sikkim State Archives, Culture Department, Government of Sikkim
7. The Research Assistant, Namgyal Institute of Tibetology, Gangtok
8. P.A. to the Registrar General, High Court of Sikkim

9. The Additional Secretary, Home Department, Government of Sikkim, Gangtok, for publication in the Government Gazette
10. Computer Cell, High Court of Sikkim, for uploading the same in the website of the High Court of Sikkim
11. All Sections In-charge, High Court of Sikkim
- ✓ 12. File.

*Y. 17.03.2024*  
**REGISTRAR**